

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O. A. NO. 2230/2003

Friday, this the 12th day of September, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

Dharminder Mohan (Steno Grade-III)  
S/o Shri Kewal Ram  
r/o C-79, East Kidwai Nagar  
New Delhi-23

.. Applicant

(By Advocate: Shri Harvir Singh)

Versus

1.	Secretary Ministry of Information & Broadcasting Shastri Bhawan, New Delhi	4.	Chief Engineer (R&D) Research Dep'tt. AIR & Doordarshan, 14 B, Indraprastha Estate, N.D.2
2.	Director General All India Radio New Delhi-1	5.	Smt. Reena Wadhwa, Steno Gr.II o/o Chief Engineer (R&D) Research Dep'tt., AIR & Doordarshan, 14B IP Estate, N.Delhi. .. Respondents
3.	Director-General (News) News Service Division All India Radio Parliament Street New Delhi-1		

O R D E R (ORAL)

**Shri Justice V.S. Aggarwal:**

Learned counsel for applicant states that he has already filed a representation and no decision has been taken. Thus, for the present without prejudice to his rights, he does not press the present petition.

2. Subject to aforesaid, dismissed as withdrawn. Keeping in view the aforesaid, no opinion on merits of the matter is being expressed. The applicant may take recourse under the law.

*Naik*  
(S. K. Naik)

Member (A)

*Ag*  
(V.S. Aggarwal)  
Chairman

/sunil/